

BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH, NEW DELHI

EXECUTION APPLICATION NO. 35/2023

IN

ORIGINAL APPLICATION NO.673/2018

(M.A. NO. 92/2023)

NEWS ITEM PUBLISHED IN "THE HINDU" AUTHORED BY SHRI JACOB KOSHY

TITLED

"MORE RIVER STRETCHES ARE NOW CRITICALLY POLLUTED: CPCB

IN THE MATTER OF:

Md. Imran Ahmad &Ors.

.....Applicants in EA and MA

**Status Report of the State of Punjab in compliance to order dated 09.10.2023.**

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Place: Chandigarh

Date: 06.12.2023



(Harjeet Singh Sandhu)

Additional Secretary to Government Punjab  
Department of Science, Technology and Environment  
On behalf of the State of Punjab

**Harjeet Singh Sandhu, PCS**  
Additional Secretary  
Deptt. of Science, Technology & Environment  
Addl. Charge Housing & Urban Development  
Punjab

**BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH, NEW DELHI**

Execution Application No. 35/2023

In

Original Application No.673/2018

(M.A. No. 92/2023)

News item published in "The Hindu" authored by Shri Jacob Koshy titled

"More river stretches are now critically polluted: CPCB

Md. Imran Ahmad &Ors.

Applicants in EA and M.A

**Status Report of the State of Punjab in compliance to order dated 09.10.2023.**

**Respectfully Showeth**

1. That an Execution Application no. 35 of 2023 has been filed by applicant seeking execution of order dated 06.12.2019 passed by the Hon'ble National Green Tribunal in Original Application No.673/2018 in re: News item published in "The Hindu" authored by Shri Jacob Koshy titled "More river stretches are now critically polluted: CPCB.
2. That after consideration of the matter, Hon'ble National Green Tribunal was pleased to issue notice to Chief Secretary of all the States and Secretary, Ministry of Jal Shakti vide order dated 09.10.2023 with the direction to submit report in respect of compliance of orders pass in O.A. No. 676 of 2018. In this regard, the relevant extract of order dated 09.10.2023 passed in the above mentioned case as contained in paragraph 5 & 6 is reproduced herein below for kind perusal and reference of this Hon'ble Tribunal:



"5. Hence, the aforesaid directions are required to be complied with by all the States. We are of the view that O.A. No. 673/2018 has been finally disposed of by the subsequent order dated 22.02.2021, therefore, the interim order dated 06.12.2019 passed in O.A. No. 673/2018 has merged in the final order. Hence, the applicant instead of seeking the execution of the interim order ought to have sought the execution of the final order.

6. Since, a larger issue in respect of the implementation of the orders by the different authorities on Pan India basis is involved, therefore, we entertain this Application as an execution application for execution of the order which has been finally passed in O.A. No. 673/2018. The material pointed out by the applicants indicate that the order of the Tribunal has not been implemented by all the States in true letter and spirit till now. Hence, we issue Notice to Chief Secretaries of all the States and Secretary MoJS with the direction to submit the report in respect of compliance of above order of the Tribunal."

3. That the matter has been examined and it is respectfully submitted that the Hon'ble National Green Tribunal (NGT) in its order dated 20.09.2018 passed in O.A. No. 673/2018 has directed the States to prepare Action Plans for the polluted river stretches. The following 4 river stretches have been found polluted in the State, the quality of which was found beyond Class-B (BOD <3mg/l and DO >5mg/l):

- (i) Sutlej (Roopnagar to Harike Bridge)
- (ii) Ghaggar (Mubarakpur to Sardulgarh)
- (iii) Kali Bein (Sultanpur Lodhi to confluence point of Beas)

(iv) Beas (along Mukerian)

4. That the Government of Punjab has prepared detailed Action Plans for river Sutlej, Beas and Ghaggar to achieve Class-B quality water. The aforesaid Action Plans have been approved by the Central Pollution Control Board. The progress of these Action Plans is being reviewed regularly by the District Environment Committee under the Chairmanship of respective Deputy Commissioners, River Rejuvenation Committee under the Chairmanship of Principal Secretary/Secretary, Department of Science, Technology & Environment, and State Apex Committee under the Chairmanship of Chief Secretary, Punjab.
5. That the progress of implementation of these action plans is reviewed with focus on Status of water quality of polluted river stretches, Performance of all the Sewage Treatment Plants (STPs), Performance of Effluent Treatment Plants (ETPs), Performance of Common Effluent Treatment Plants (CETPs), Setting up of new STPs, Setting up of new CETPs, Reuse of Treated Waste Water.
6. That it is relevant to mention here that the Hon'ble National Green Tribunal (NGT) vide Order dated 22.09.2022 passed in Original Application No. 606/2018 in re: "Compliance of Municipal Solid Waste Management Rules, 2016 and other environmental Issue "passed certain directions for ensuring that the gap in solid and liquid waste generation and treatment is bridged at the earliest, shortening the proposed timelines, adopting alternative/ interim measures to the extent and wherever found viable. The Hon'ble Tribunal has further, directed that the State may devise an operative mechanism by which service providers with due diligent process can execute work relating to solid and sewage management simultaneously throughout the State-all districts,

cities & towns. The compliance of above said order of the Hon'ble NGT was discussed in the 19<sup>th</sup> Meeting of State Apex Committee held under the chairmanship of Chief Secretary, Punjab on 19.10.2022 and it was decided to constitute a committee of officers. Accordingly, the Department of Science, Technology and Environment vide order dated 11.11.2022 has constituted the committee of following officers;

- a. Administrative Secretary, Local Govt. Chairman
- b. CEO, Punjab Municipal Infrastructure Development Company Member Secretary
- c. Member Secretary, Punjab Pollution Control Board Member
- d. Chief Engineer, Punjab Water Supply & Sewerage Board Member
- e. Chief Engineer, PMIDC Member

It was mentioned in the order dated 11.11.2022 that the Committee shall periodically report to the Chief Secretary, Punjab with regard to compliance with said order of Hon'ble NGT.

7. That in compliance to orders passed by the Hon'ble NGT in O.A. No. 673 of 2018 and O.A. 606 of 2018, the progress of Liquid Waste Management in the State as reported by the above committee is tabulated herein below:

**A. Total sewerage Generation & Treatment Facilities/ STPs in ULBs in September, 2023 is as under:**

| Item                                | No. of Towns |                 | Sewage Generation (MLD) |                 |
|-------------------------------------|--------------|-----------------|-------------------------|-----------------|
|                                     | March, 2023  | September, 2023 | March, 2023             | September, 2023 |
| Total Towns (Nos.)                  | 166          | 166             | 2208.40                 | 2212.0          |
| Towns with completed STPs (Nos.)    | 84           | 88              | 1800.59                 | 1885.42         |
| Gap in treatment in September, 2023 |              |                 | 407.81                  | 326.58          |

**B. To Cover the gap of 326.58 MLD, status of new STPs in as under:-**

| Status of STPs  | Towns (Nos.) | STPs (Nos.) | Gap in Sewage Treatment (In MLD) | Installed Treatment Capacity (In MLD) | Expected Timelines  | Completion |
|---|--------------|-------------|----------------------------------|---------------------------------------|---|------------|
| Under Construction  | 31           | 40          | 157.97                           | 208.70                                | <ul style="list-style-type: none"> <li>• 30 STPs (165 MLD) completed by 31.03.2024.</li> <li>• 10 STPs (43.70 MLD) completed by 31.12.2024.</li> </ul>  |            |
| Other Peri Urban Areas- Under construction                  | -            | 4           | 8.10                             | 10.05                                 | <ul style="list-style-type: none"> <li>• 31.12.2023.</li> </ul>   |            |
| Under Planning (STP-cum-FSTPs with co-treatment Facilities) | 48           | 61          | 160.53                           | 266.40                                | <ul style="list-style-type: none"> <li>• Tender/DNIT stage 57 no. (212.90 MLD) completed by within 18 months after work allotment.</li> <li>• DPR stage 04 No. (53.50 MLD) expected by 31.03.2025.</li> </ul> |            |
| <b>Total</b>  | <b>79</b>    | <b>105</b>  | <b>326.58</b>                    |                                       |   |            |

8. That the number and total capacity of Common Effluent Treatment Plants (CETPs) in existence and under proposal in the State of Punjab is given herein below:

**A. Existing CETPs- 6 Nos. (110.535 MLD)**

- a. 1 CETP for Textile Dyeing Units, Ludhiana = 15 MLD
- b. 1 CETP for Textile Dyeing Units of Focal Point, Ludhiana=40 MLD
- c. 1 CETP, Textile Dyeing Units of Tajpur Road, Ludhiana = 50 MLD
- d. 1 CETP for electroplating industries, Ludhiana =0.5 MLD.
- e. 1 CETP for Leather Complex, Jalandhar = 5 MLD.
- f. 1 CETP for vegetable Tanning units, Phillaur, (Jalandhar) = 0.035 MLD

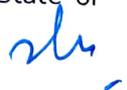
**B. Existing Reprocessing Units (Pickling Spent Acid)- 6 Nos (276.69 KLD)****C. Setting up of 1 new CETP (0.15 MLD) with details as under-**

- a. 1 CETP, Jalandhar = 0.15 MLD (Work stopped, matter pending

before Hon'ble Court)

In order to ensure compliance of CETP with respect to prescribed discharge norms actions against the industrial units are being taken by the Punjab Pollution Control Board under the Statutory Provisions.

9. That further it is stated that subsequently the polluted river stretches in the State were increased from 4 to 5. River stretches of Ghaggar and Sutlej remains in Priority I, Kali Bein in priority V from IV and River Beas has been removed. Two (2) river stretches have been newly identified, River Sirsa along Baddi Industrial area (Priority I) and river Swan along Santoshgarh (Priority V). During the meeting of the Central Monitoring Committee on 12.05.2023 and 12.09.2023, it transpired that river sirsa comes from Himachal Pradesh. Punjab is not contributing any Pollution hence, it was decided that the State shall discuss the same with CPCB and get it removed from the state list. The State of Punjab has taken up the matter with CPCB for removal of new identified stretches i.e. Sirsa and Swan from the account of Punjab, as the Competency to prepare action plan for cleaning of polluted river stretches of Sirsa and Swan lies with Himachal Pradesh.
10. That it is pertinent to mention here that the meeting of the River Rejuvenation Committee/ State Level Monitoring Committee was held on 23.08.2023 wherein it is reported that the Punjab Pollution Control Board has carried out sampling of Sirsa and Swan River Stretches in month of June and July, 2023 and BOD in these stretches has been observed to be less than 3 mg/l. The Punjab Pollution Control Board vide letter no. 120456 dated 05.09.2023 has requested Central Pollution Control Board for removal of these 02 river stretches (Sirsa and Swan) from the polluted river stretches of the State of



Punjab. Copy of letter no. 120456 dated 05.09.2023 is enclosed as **Annexure-A.**

11. That the range of water quality of polluted river stretches monitored by the Punjab Pollution Control Board in the month of July 2023 is given herein below:

- a. Sutlej (Roopnagar to HarikeBridge) : C to E (Priority-I)
- b. Ghaggar (Sardulgarh to Mubarkpur) : D to E (Priority-I)
- c. Kali Bein (Sultanpur Lodhi to Confluence point to Beas) : C (Priority-V)

12. That apart from the above, the water quality of River Sirsa and River Swan (which have been requested to be removed from the account of Punjab State) is given herein below:

- a. Sirsa along Baddi: C (Priority-I)
- b. Swan along Santoshgarh: B (Priority-V)

13. That all the 23 districts of the State of Punjab have submitted updated District Environment Plans for the Financial Year 2023-24.

14. That the State Level Monitoring Committee has also reviewed the functioning of STPs, CETPs and ETPs in the catchment area of river, setting up of new, upgradation, rehabilitation of STPs and setting up of new CETPs, action plan for reuse of treated waste water of STPs, review of activities pertaining to air and noise action plans, solid waste management, plastic waste management, bio medical waste management etc. in the meeting held on 23.08.2023. A copy of the proceedings of the State Level Monitoring Committee held on 29.08.2023 is enclosed herewith as **Annexure-B.**



15. That the status report of the State of Punjab is hereby submitted in compliance to order dated 09.10.2023 passed in Execution Application No. 35 of 2023 filed in Original Application no. 673 of 2018 for kind perusal and consideration of Hon'ble National Green Tribunal.

**Submitted by**



**Additional Secretary  
Government of Punjab  
Department of Science, Technology  
& Environment**

**Date:** 07.12.2023

**Place:** CHANDIGARH

**Harjeet Singh Sandhu, PCS  
Additional Secretary  
Deptt. of Science, Technology & Environment  
Addl. Charge Housing & Urban Development  
Punjab**

Dealt with E-office File No.

|  |
|--|
| <br><b>PUNJAB POLLUTION CONTROL BOARD</b><br>HEAD OFFICE LAB, VATAVARAN BHAWAN, PATIALA<br>Ph: 0175-2216783, 2216802, PBX: 2227916, 2 200282, 2200567, 2200697 FAX: 0175-2306690<br>Web: www.ppcbonline.org |
|--|

187363

Lab/F.No. 1 20456

Dated 05/7/23

To

The P.K. Mishra,  
 Divisional Head, WQM-I Division,  
 Central Pollution Control Board,  
 Parivesh Bhawan, East Arjun Nagar, Delhi-110032

**Subject:- Delisting of Polluted River Stretches identified in State /U.T.s from the list of Polluted Stretches Identified in Report on "Polluted River Stretches" for Restoration of Water Quality-2022.**

Please refer to the Report on "Polluted River Stretches" for Restoration of Water Quality-2022 wherein, this office has been informed that five polluted stretches have been identified in the State of Punjab instead of existing four stretches as per CPCB report 2022. Out of four polluted stretches, one of the polluted river stretches has been removed (Beas-along Mukerian), one has been shifted to lower priority class (Beas-at Mand Fatehpur) and two new polluted river stretches have been identified (Sirsa-along Baddi, Swan-along Santoshgarh).

In this regard, monitoring at locations Sirsa Rivere near Ghanouli and Swan River near Bharatpur was carried out by the Board, the results w.r.t. Bio-chemical Oxygen Demand are as under:-

| Sr. No. | River Name | Polluted River Stretch/Location | BOD mg/l   |            |              |
|---------|------------|---------------------------------|------------|------------|--------------|
|         |            |                                 | June, 2023 | July, 2023 | August, 2023 |
| 1       | Sirsa      | near Ghanouli                   | 2.8        | 1.8        | BDL          |
| 2       | Swan       | near Bharatpur                  | 2.0        | BDL        | BDL          |

It is evident from the analysis results of these monitoring locations for June, July and August, 2023, that the BOD at both locations is less than 3mg/l which is below the minimum BOD level of 3mg/l prescribed criteria for polluted stretches. It is therefore, hereby requested to remove the Sirsa and Swan river stretches from the polluted river stretches of Punjab please.

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L m. m. m.  
 Scientific Officer  
 Water Laboratory  
 5/8/23

## Annexure-B

Proceedings of State Level Monitoring Committee meeting held on 29.08.2023

**Proceedings of State Level Monitoring Committee held under the Chairmanship of Secretary, Department of Science, Technology & Environment, Govt of Punjab to review the progress of implementation of Action Plans for Clean Water, Air & Waste Management along with District Environment Plans at Conference Hall, 7<sup>th</sup> Floor, Forest Complex, Sector-68, SAS Nagar on 29.08.2023 at 12.00 PM.**

The List of Participants attached at Annexure - I

**Agenda No. 1.1      Review of monitoring of Water Quality of Rivers**

**1. Status of Sewage Generation & Treatment**

The Committee was apprised regarding the total sewage generation in Punjab, infrastructure available for treatment, gap in sewage treatment and the infrastructure proposed to be set up to address the gap in sewage management.

**2. Status of water quality of polluted river stretches as per CPCB report 2022**

(i) The Committee was apprised regarding the 5 polluted river stretches identified by CPCB in 2022.

(ii) PPCB reported that they have carried out sampling of Sirsa & Swan River stretches in June & July, 2023. The BOD in these stretches has been observed as less than 3 mg/l. It was further informed that PPCB will write to CPCB regarding removal of these two rivers stretches from the polluted river stretches of Punjab.

The Committee directed PPCB to write to CPCB for removing the polluted river stretches of river Sirsa & Swan from the polluted river stretches of Punjab.

**3. Development of Low-Cost Sensor to monitor various parameters by IIT Ropar.**

(i) PPCB informed that due to floods, the node installed at Ropar has been submerged.

(ii) The Committee directed PPCB that all the nodes shall be made functional by the next meeting of the Committee likely to be held in October, 2023.

**4. Setting up of Integrated Dashboard for online monitoring**

(i) The Committee directed PPCB to expedite the progress for setting up of integrated dashboard for online monitoring.



Proceedings of State Level Monitoring Committee meeting held on 29.08.2023

- Agenda No. 1.2      Review of Monitoring of functioning of STPs in the catchment area**
- 1. Status of STP Monitoring**
    - (i) The Committee took serious note of the 10 STPs found non-compliant only due to high F.Coli.
    - (ii) The Committee directed DLG & PWSSB to initiate action against the officers responsible for non-compliance of STPs. It was further directed that Deputy Commissioners should take regular meetings to reduce the non-compliance of the STPs failing especially due to F-Coli.
- Agenda No. 1.3      Review of monitoring of functioning of CETPs & ETPs in the catchment area of the rivers**
- 1. Status of CETP monitoring**
    - (i) The Committee noted the progress.
    - (ii) The Committee directed PPCB to persuade the SPVs of 15 MLD, 40 MLD & 50 MLD CETPs to make them fully complaint.
  - 2. Status of ETP Monitoring**
    - (i) The Committee noted the progress.
    - (ii) The Committee directed ADC's of all Districts to randomly select 10% of the total ETPs for joint monitoring with PPCB. Further, a DO letter in this regard shall be written to all DCs for joint monitoring of ETPs. The progress in this regard shall be reviewed in the next meeting of the Committee.
- Agenda No. 1.4      Setting up of New/ Up-gradation/ Rehabilitation of STPs**
- (i) The Committee noted the progress.
  - (ii) DLG informed that the in-situ remediation of drains in 5 ULBs under progress is likely to be completed by 30.09.2023.
  - (iii) Regarding the non-availability of land for setting up of 19 STPs, the Committee directed the DLG/PWSSB to coordinate with the respective ADCs to resolve the land issue for setting up of the STPs. The progress in this regard shall be reviewed in the next meeting of the Committee.
- Agenda No. 1.5      Review of Progress for Setting up/Upgradation of New CETPs**
- (i) The Committee noted the progress.



Proceedings of State Level Monitoring Committee meeting held on 29.08.2023

- (ii) The Department of Industries reported that the revised proposal of Rs. 32 Crores has been submitted to DPIIT, Govt. of India for upgradation of 5 MLD CETP for Leather Complex, Jalandhar.

**Agenda No.1.6 Progress of setting up of ETPs/ Biogas Plants for Dairy Waste**

**1. Setting up of CBG Plant at Haibowal Dairy Complex, Ludhiana**

- (i) PEDA informed that tender for setting up of Green Hydrogen Plant for handling 250 Tons of cattle dung will be floated by 30.09.2023.

**2. Setting up of CBG Plant at Tajpur Dairy Complex, Ludhiana**

- (i) The Committee noted the progress.  
(ii) PEDA informed that site plan is under approval by GLADA.

**3. Setting up of ETPs at Tajpur Road & Haibowal Dairy Complex, Ludhiana**

- (i) The Committee noted the progress & directed DLG to expedite the progress.

**4. Setting up Biogas Plant and ETP for Jamsher Dairy Complex**

- (i) The Committee noted the progress & directed DLG to expedite the work.

**Agenda No. 1.7 Review of progress of Action Plans for Rejuvenation of Ponds**

- (i) The Committee noted the progress and directed DRDP & DLG to provide the timelines for completion of ongoing works.

**Agenda No. 1.8 Revision of Action Plan for Reuse of Treated Wastewater of STPs**

- (i) DSWC informed that irrigation projects of 30 STPs have been sanctioned under NABARD-RIDF 25 & 26 Schemes. Out of irrigation project of 30 STPs:

- Irrigation projects of 7 STPs (114 MLD) would likely to be commissioned by 31.10.2023,
- Irrigation projects of 10 STPs (156 MLD) would likely to be commissioned by 31.07.2024.
- Irrigation projects of 13 STPs (168.5 MLD) would likely to be commissioned by 31.12.2024.

- (ii) DSWC further informed that a project of Rs. 87.84 Cr. has been



Proceedings of State Level Monitoring Committee meeting held on 29.08.2023

sanctioned under SBM-Urban-2.0 for reuse of treated waste water of 56 ULBs. The work for setting up of 10 STPs is under progress. The irrigation projects of these STPs would likely to be completed by 31.03.2025.

- (iii) The Committee directed ADCs to hold separate meetings to explore the use of treated wastewater of STPs for urban landscaping, green belts, road sprinkling, urban parks etc.

**Agenda No.1.9**

**Review of compliance of NGT Order dated 17.03.2021 in O.A No. 462/2018 w.r.t D.V. Girish vs Uoi in the matter of Eco Sensitive Zones**

- (i) The Committee directed Chief Wildlife Warden to provide the timelines for completion of study awarded to FRI, Dehradun for undertaking the carrying capacity studies for Bir Bhadson Wildlife Sanctuary and Takhni-Rehmanpur Wildlife Sanctuary.

**Agenda No.1.10**

**Compliance of NGT order dated 08.08.2023 in O.A. No. 225/2022 titled as "Nitin Dhiman vs State of Punjab**

- (i) SSTE during the meeting held on 11.08.2023 requested DC, Ludhiana to put up the revised affidavit on behalf of Chief Secretary, Punjab, in consultation with stakeholder departments by 31.08.2023.
- (ii) The progress regarding preparing the affidavit was discussed by SSTE with DC, Ludhiana wherein she assured to put up the affidavit within week.

**Agenda No.1.11**

**Regarding the Control of Pollution of Holy Bein river and Kala Singhian Drain**

- (i) Nobody from the Deptt. of Water Resources was present in the meeting.
- (ii) The Committee directed Deptt. of Water Resources to ensure the release of 350 cusec of water from Mukerian headworks into Holy Bein to maintain the flow in the river.

**Agenda No. 1.12**

**Monitoring of District Environment Plans in compliance of the Hon'ble NGT order dated 05.07.2021 in OA no.360 of 2018 w.r.t. Shree Nath Sharma V/s Union of India & Ors**

- (i) The Committee noted the progress.



Proceedings of State Level Monitoring Committee meeting held on 29.08.2023

- (ii) The Committee noted that only 14 districts out of 23 Districts have submitted the updated District Environment Plans for FY 2023-24. The ADCs of remaining 9 districts (Faridkot, Jalandhar, Kapurthala, Moga, Muktsar, Roopnagar, Sangrur, SBS Nagar and Patiala) have been directed to submit the updated DEPs for FY 2023-24 by 10.09.2023 without further delay.
- (iii) The Committee directed all ADCs to conduct the meetings of District Environment Committee on monthly basis.
- (iv) The Committee also directed the Divisional Commissioners to submit their bi-monthly reports on regular basis.



**Review of activities pertaining to Air & Noise Action Plans****Agenda No. 2.1 Status of Ambient Air Quality**

- (i) The Committee noted the progress.

**Agenda No. 2.2 Review of Activities pertaining to Punjab Pollution Control Board**

- (i) PPCB reported that Carrying Capacity Studies of all the 9 NACs have been completed. Further, the Source Apportionment (SA) studies for Ludhiana & Jalandhar have been finalized and the SA studies for the remaining 7 NACs are likely to be finalized by 30.09.23.
- (ii) The Committee directed PPCB to share the recommendations (Actionable Points) of Source Apportionment studies of Ludhiana & Jalandhar and Carrying Capacity Studies with the respective DCs/ADCs within week time for effective monitoring of District Environment Plans.
- (iii) The Committee directed PPCB to share the coordinates of Ludhiana, Carrying Capacity Studies of all NACs and recommendations of Source Apportionment Studies of Ludhiana & Jalandhar with the Department of Town and Country Planning within weeks' time for evolving mechanism for shifting industrial units from residential areas.
- (iv) PPCB reported that the agency hired for Noise Mapping & identification of Hotspots of Amritsar & Ludhiana shall complete the study by 30.09.2023. Further, action regarding procurement of adequate number of Noise Level Meters & Noise Limiters shall be taken after completion of the study.
- (v) The Department of Traffic Police reported that the funds for procuring 10 no. NLMs are yet to be revalidated. The Committee directed the Department of Traffic Police to get the funds revalidated at the earliest and share the revised timelines.

**Agenda No. 2.3 Status of Utilization of National Clean Air Program (NCAP) Funds for 9 NACs (Amritsar, Ludhiana, Dera Bassi, MGG, Jalandhar, Khanna, Nangal, Dera Baba Nanak, Patiala)**

- (i) The Committee was appraised that:
- MoEF&CC vide OM dated 14.06.23 directed SPCBs/ULBs to submit the UC of 100% of funds released upto FY 2021-22 and 75% of the funds released during FY 2022-23 along with other pre-requisite conditions, preparation of Annual Action Plan for FY 2023-24 with approval of City Level Committee, submission of revised State Action Plan w.r.t

Proceedings of State Level Monitoring Committee meeting held on 29.08.2023

observations of CPCB, utilization of funds under CBPO guidelines, Action Plan for completion of source apportionment studies by 30.06.23 etc for the release of funds in the current FY 2023-24.

- DECC vide letter dated 17.07.23 requested PPCB to ensure the timely submission of pre-requisite conditions for the release of NCAP funds for FY 2023-24.
  - Chief Secretary, Punjab on dated 11.08.2023 directed to put up the detailed agenda to review physical & financial progress of NCAP & XVFC funds.
  - MoEF&CC on dated 22.08.2023 requested State to share the presentation of NCAP progress in their prescribed template by 8.09.2023 for the meeting of National Steering Committee scheduled to be held on 13.09.2023.
  - PPCB informed that MoEF&CC in the Minutes of Meeting of Implementation Committee of NCAP held on 18.08.23 directed SPCBs/ULBs to submit city-wise UC of 75% fund utilization, Annual Action Plan & other requisite documents for release of funds of FY 2023-24 by 31.08.23, SLMIC Report with pre-requisite documents by 30.08.23, Annual Action Plan & QPR for FY 2022-23 and other pre-requisite documents on PRANA by 23.08.23.
- (ii) The Committee took serious note of the slow progress regarding 39% utilization of funds against desired of 100% utilization of funds released upto FY 2020-21 & only 16% utilization of funds against desired of 75% utilization of funds released for FY 2022-23.
- (iii) The Committee directed PPCB to coordinate with the respective ULBs for timely submission of pre-requisite conditions, presentation for National Steering Committee meeting to MoEF&CC for considering release of NCAP funds for 2023-24.
- (iv) The Committee also directed ADCs of all NACs to conduct meetings in coordination with respective ROs of PPCB to ensure the utilization of funds available under NCAP.

**Agenda No. 2.4**

**Performance Evaluation Framework of Million Plus Cities for FY 2020-21 under 15th Finance Commission (FC-XV) Grant to State Finance/Local Government Department for implementation of Air Quality Measures**

- (i) The Committee was apprised that:
- MoEF&CC vide OM dated 21.08.2023 requested State to



Proceedings of State Level Monitoring Committee meeting held on 29.08.2023

submit the recommendations of SLMIC along with pre-requisite conditions for release of funds for FY 2023-24 before 15.09.2023, beyond which the recommendations will not be considered and the funds will be transferred to Other Cities

- (ii) The Committee took serious note of the slow progress regarding 71% utilization of funds against desired of 100% utilization of funds released upto FY 2020-21 & only 14% utilization of funds against desired of 75% utilization of funds released for FY 2022-23.
- (iii) The Committee directed DLG to submit the SLMIC recommendations along with pre-requisite conditions to MoEF&CC before 15.09.23 for release of XVFC funds for 2023-24 and to put up the detailed agenda for convening meeting of SLMIC on 06.09.23 at 10:30 AM under the Chairmanship of Secretary, STE-cum- Chairman, SLMIC.

**Agenda No. 2.5      Review of Activities pertaining to the Department of Local Government**

- (i) The Committee noted the progress.
- (ii) The Committee directed DLG to expedite the process of procurement of mechanical sweeping machines.

**Agenda No. 2.6      Review of Activities pertaining to PWD**

- (i) The Committee noted the progress.

**Agenda No. 2.7      Review of Activities pertaining to PUDA**

- (i) The Committee noted the progress.

**Agenda No. 2.8      Review of Activities pertaining to the Department of Transport**

- (i) The Committee noted the progress.

**Agenda No. 2.9      Review of Activities pertaining to DIC**

- (i) The Committee noted the progress.

**Agenda No. 2.10      Review of Activities pertaining to the Department of Food & Civil Supplies**

- (i) The Committee noted the progress.



**Review of Activities pertaining to Waste Management****Agenda No. 3.1      Review of the Progress of the Action Plan for Solid Waste Management**

- (i) The Committee noted the progress.
- (ii) The Nodal Officer, PMIDC reported that the MCs of Kurali, Samana, Raja Sansi & Doraha are the best performing Committees. The Chairman desired to visit one of these Committees before the next meeting of the Committee.
- (iii) The Committee directed the ADCs of all Districts to focus on less generation and source segregation of solid waste by involving community participation in IEC Programs. The Committee further directed ADCs to conduct weekly meetings for monitoring the progress. Further, a wide publicity shall be given in the newspapers/electronic media for creating mass awareness among public. Further, the Committee desired that each ADCs will give presentation of 5 minutes in the next meeting of the Committee.

**Agenda No.3.2      Review of the Progress of the Action Plan for Plastic Waste Management and steps taken for Elimination of Single Use Plastic**

- (i) The Committee directed ADCs to peruse the Plastic Waste Management Rules, 2016, particularly the responsibility of the PIBOs with respect to the Extended Producer Responsibility mentioned in the rules. The Committee asked the ADCs to submit suggestions for implementation of the EPR in the respective districts in the forthcoming meeting.

**Agenda No. 3.3      Review of the Progress of the Action Plan for Biomedical Waste Management**

- (i) The Committee directed the PPCB to issue notices to 923 health care facilities which have not obtained authorization under Biomedical Waste Management Rules, 2016.
- (ii) The Committee directed PPCB to issue notices to the Department of Health for not installing ETPs for the treatment of the effluent.



Proceedings of State Level Monitoring Committee meeting held on 29.08.2023

**Agenda No. 4.1 Compliance of Hon'ble NGT order dated in O.A no. 19/2020 titled as "Sanjay Kumar versus State of Uttar Pradesh & Ors- Regarding the Committee Report containing Key Polluting activities/sectors contributing to air pollution in Indo Gangetic Plains (IGP)".**

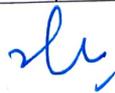
- (i) PPCB presented the actions required to be taken by the respective Department/Agencies for carrying out the activities, in compliance of NGT order in OA No. 19/2020 titled "Sanjay Kumar versus State of Uttar Pradesh & Ors."
- (ii) The Committee directed:
  - a. PPCB to put up note along with draft DOs to Deputy Commissioners of 2 hotspot districts (Ferozepur & Muktsar Sahib) in Punjab for preparation of Clean Air Action Plans, in compliance of above NGT directions.
  - b. PPCB to ensure to include the recommendations of NGT Committee in the City Action Plans under NCAP.
  - c. All ADCs to incorporate the recommendations of the Committee in the District Environment Plans.
  - d. PPCB to convene separate meeting for preparation of Action Plan of all Indo-Gangetic plain cities of the State other than NACs under NCAP.

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## List of Participants

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| 1. | Divisional Commissioner                     | Sh. Gurpal Singh Brar, Sr. Commissioner,<br>Ferozepur<br>Smt. Navneet Kaur Bal, PCS, Joint Commissioner<br>to DC Jalandhar<br>Sh. Shispal Singla, Tehsildar, OSD to DC Patiala  |
| 2. | Deputy Commissioners                        | ADCs of all Districts<br>(except Amritsar, Faridkot and Malerkotla)   |
| 3. | Department of Local Govt.                   | Sh. Paramdeep Singh, PCS, Addl. Commissioner,<br>MC Ludhiana<br>Sh. Puneet Sharma, Joint Commissioner, Ludhiana<br>Er. Kuldeep Verma, CE, HQ<br>Sh. Sandeep Singh, SE, Amritsar<br>Smt. Rajwinder Kaur, XEN, HQ<br>Sh. Neelam Mehen, XEN, HQ<br>Sh. Sunil Mahajan, XEN, Amritsar<br>Sh. Mohinderpal, Assistant<br>Sh. Pankaj Upadhyaya, MC Amritsar |
| 4. | Department of Environment                   | Er. Pardeep Garg, Director<br>Er. Abhishek Chauhan, Deputy Director<br>Er. Jitin Joshi, Deputy Director<br>Dr. Steffi Talwar, Scientist B   |
| 5. | Punjab Pollution Control Board              | Dr. Adarsh Pal Vig, Chairman<br>Er. GS Majithia, Member Secretary<br>Er. Krunesh Garg, CEE, Air<br>Er. Pardeep Gupta, CEE (HQ)<br>Er. Rajeev Goyal, SEE<br>Er. Vijay Kumar, EE, Fatehgarh Sahib<br>Er. Amritpal Singh Chahal, AEE, Asr<br>Er. Sachin Singla, AEE, Bathinda<br>Er. Ravideep Singla, AEE, Bathinda                                    |
| 6. | Department of Forest & Wild life            | Sh. Arun Kumar, DFO   |
| 7. | PMIDC                                       | Sh. Naresh Bhardwaj, Asst. Director   |
| 8. | Department of Rural Development & Panchayat | Sh. T.S. Multani, SE  |
| 9. | Department of Water Supply & Sanitation     | Sh. Anil Kumar, SE<br>Smt. Rajwant Kaur, DPD  |



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|-----|---|---|
| 10. | Department of Transport                         | Sh. Manjit Singh, Deputy STC, HQ  |
| 11. | Punjab State Council for Science & Technology   | Er. Pritpal Singh, Additional Director                                    |
| 12. | Department of Soil & Water Conservation         | Er G.S. Dhillon, DSCO<br>Sh. Dharinder Mahay, SCO                         |
| 13. | Department of Industries and Commerce           | Sh. S.P. Singh, OSD   |
| 14. | Punjab Energy Development Agency                | Sh. Kulbir Singh Sandhu, Joint Director<br>Sh. Sukhwant Singh, Consultant |
| 15. | Additional Director General of Police (Traffic) | Insp. Kuldip S. Walia, Supdt., Traffic                                    |
| 16. | Department of Town & Country Planning           | Sh. Rahul Kumar, ATP  |
| 17. | Department of Food and Civil Supply             | Dr. Kimmivaneet Kaur Sethi, AD  |
| 18. | Punjab Health System Corporation                | Sh. Manav Singh, Nodal Officer  |
| 19. | PWD   | Er. Jaswinder Singh, EE, Patiala  |
| 20. | PUDA  | Er. Ajay Garg, SE, GMADA<br>Er. Yadwinder Singh, DE (PH), GLADA           |

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